OFFICE OF THE PRINCIPALDISTRICT AND SESSIONS JUDGE, SOUTH-EAST DISTRICT, NEW DELHI

order no. 05.		DATED- 3/12/2025
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For equal distribution of work among the Courts of Civil Jurisdiction (DJS) of South-East District Saket Courts New Delhi, the cases mentioned below in column no.03 are hereby withdrawn from the courts mentioned below in column no.02 and assigned to the courts mentioned in column no.04 with immediate effects -

(1)	(2)	(3)	(4)
S NO.	NAME OF THE TRANSFEROR COURT	DETAILS OF CASES WHICH SHALL BE SENT	TRANSFEREE COURT
I.	Sh. Fahad Uddin, Ld. SCJ Cum RC, South-East	From the list Cases mentioned at Annexure "A" Serial No 1-187 (Total - 187 Cases)	Sh Ajeet Narayan, Ld. ASCJ, South-East
2. ? C^\	Ms. Poorva Mehra, Ld. CJ-02	From the list Cases mentioned at Annexure "B" Serial No 1-159 (Total + 159 Cases)	Sh Yashu Khurana Ld. CJ-01. South-East
3.	Ms. Poorva Mehra, Ld. CJ-02	From the list Cases mentioned at Annexure "B" Serial No. 160-324 (Total - 164 Cases)	Ms Isha Thakur, Ld. CJ-03, South-East

Note-

- The Ahlmad of the transferor and transferee court shall ensure that the list of the transferred cases are affixed on the notice board of the courts by 10.00 AM so as to avoid inconvenience to the litigants and lawyers.
- 2. The Ahlmad of the transferor court shall also ensure the transfer of cases in all respect as well as through server to the transferee court.
- 3. List be also sent to computer branch for uploading the same on the website of Saket court.

ر Nivedita Anil Sharma)

Principal District & Sessions Judge South-East District, Saket Courts

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Copy Forwarded for information & necessary action to:-

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- 1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQ'S) Tis Hazari Court, New Delhi.
- 3. The Officers Concerned (DJS)
- 4. The Officer-Incharge Computer Branch, South-East District Saket Courts New Delhi:
- 5. The Secretary, Bar Association, New Delhi.
- 6 The Website Committee, Tis Hazari Court, Delhi.
- 7. The PRO/APRO, South-East District.
- 8. The Branch-incharge, Computer Branch South-East District, Saket Courts with direction to upload the same on website o District Court, Saket
- PS/Reader to the Principal District & Sessions Judge South-East District Saket courts New Delhi.
- 10. Notice Board (through care taker)
- 11. R&I Branch South-East District for uploading for LAYERS.

12. Guard file.

(Fahad Uddin)

Senior Civil Judge Cum RC

South-East District, Saket Courts